

NOTICE

Please take notice that Cr.M.P/1865/2020 alongwith Cr.M.P/1846/2020 shall be taken up under the Heading “For Ordes” by Hon’ble Mr. Justice Ananda Sen today i.e. on 18.03.2021 at 11.00 a.m. in Court No. 15 through V.C.

By order

**Sd/-
(Sanjeev Kumar Das)**

**Dated the 18th March, 2021
Jharkhand High Court, Ranchi**

Joint Registrar(List & Computer)

NOTIFIED CASES CAUSELIST For Thursday The 18th March 2021

COURT NO. 15 (THROUGH VC)

SINGLE BENCH (BENCH ID-24728)

AT 11:00 AM

HON'BLE MR. JUSTICE ANANDA SEN

Orders

1	Cr.M.P./1865/2020	MS ONLINE ENTERTAINMENT PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR ANAMIKA GAUTAM vs THE STATE OF JHARKHAND	NAMIT KUMAR PREITY SINHA	KAUSHIK SARKHEL ANURADHA SAHAY RANDHIR KUMAR RAJIV RANJAN PINKI KUMARI JITENDRA SHANKAR SINGH
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IA NO, 78/2021 (For Stay Vacating Petition), 285/2021 (For Grant of interim order), 462/2021 (For Additional evidence)

F.I.R

wt2	Cr.M.P./1846/2020	ANAMIKA GAUTAM vs THE STATE OF JHARKHAND	NAMIT KUMAR PREITY SINHA	ANUP PAWAN TOPNO KAUSHIK SARKHEL RAJIV RANJAN RANJAN KUMAR SINGH
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F.I.R

IA NO, 77/2021 (For Stay Vacating Petition)